



NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

|                                  |                             |
|----------------------------------|-----------------------------|
| TRANSFER PETITION NO.            |                             |
| COMPANY PETITION/APPLICATION NO. | CA(CAA) No.153/230/HDB/2017 |
| NAME OF THE COMPANY              | Indu Formulations Pvt Ltd   |
| NAME OF THE TRANSFEROR           | Indu Formulations Pvt Ltd   |
| NAME OF THE TRANSFEREE           |                             |
| UNDER SECTION                    | 230                         |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation                              | E-mail & Telephone No. | Signature             |
|------------------------|--|------------------------|-----------------------|
| V. Venkata Rami Reddy  | Counsel for<br>Indu Formulations Pvt Ltd | 9542289089.            | V. Venkata Rami Reddy |
|                        |  |                        |                       |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation       | E-mail & Telephone No. | Signature     |
|------------------------|-------------------|------------------------|---------------|
| M. Anil Kumar          | Counsel for<br>OL | 9440569156.            | M. Anil Kumar |
|                        |                   |                        |               |

Heard Shri Venkata Rami Reddy, Learned Counsel for the Applicant and Shri M. Anil Kumar, Learned Counsel for OL.

CA disposed by separate orders.

  
Member (J)

Bm